

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

08.12.2014

OA No. 291/00667/2014

Mr. C.B. Sharma, Counsel for applicant.

Heard the learned counsel for the applicant.

The learned counsel for the applicant submits that the applicant would be satisfied if the OA is disposed of with the direction to the respondents to dispose of his representation dated 25.07.2014 (Annexure A/1) by a reasoned & speaking within a specified time period.

Accordingly, the respondents nos. 3 & 4 are directed to dispose of the representation of the applicant dated 25.07.2014 (Annexure A/1) by a reasoned & speaking order in accordance with the provisions of law expeditiously but in any case not later than one month from the date of receipt of a copy of this order.

With these observations and directions, the OA is disposed of at admission stage itself.

Anil Kumar
(Anil Kumar)
Member (A)

B.V. Rao
(B.V. Rao)
Member (J)

Abdul